CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH GUWAHATI-05

(DESTRUCTION OF RECORD RULES, 1990)

INDEX

O.A/T.A No	<u> 271] 2003</u>
R.A/C.P No	
•	129/03

1 Orders Sheet 08-271/03		Pg		to		200
1. Orders Sheet 0.A-2.71/03 M.p-129/03	1001	solorpy -	1 -	- 40-	<u> 2</u> 1	1 /17/ 1/20084
2. Judgment/Order dtd.2/1.0.1.	1.200.0.4.	Pg	·***		• • • • • • • • •	•••••
3. Judgment & Order dtd	••••••	Received	from H	.C/Supre	me Co	ourt
4. O.A 2.7.1/. 2003	• • • • • • • • • •	Pg	1	to	13	•••••
5. E.P/M.P. 1.29/.03						
6. R.A/C.P		Pg	•••••	to.	•••••	
7. W.S	••••••	Pg.	• • • • • • • • • • •	to.		••••••
8. Rejoinder	•	Pg	•	to.	•••••••	••••••
9. Reply		Pg.	<i>:</i> •••••••	to.	•••••	******
10. Any other Papers		Pg.		to	· · · · · · · · · · · · · · · · · · ·	•••••
11. Memo of Appearance		••••••	••••		• • • • • • • • • • • • • • • • • • • •	
12. Additional Affidavit		•				
13. Written Arguments		• • • • • • • • • • • • •		*****		·\
14. Amendement Reply by Re		•	• .			•••••
15. Amendment Reply filed by		• .	·		••••••	•
16. Counter Reply				• •		

SECTION OFFICER (Judl.)

FROM No. 4 (SEE RULE 42)

CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH:

ORDER SHEET

	Original Applecation No:		271/03	
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by post.

Heard learned counsel for parties.

Order passed separately.

Member (A) Member

CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Applications No.269, 270, 271, 277, 278, 279 and 280 of 2003.

Date of Order: This the 21st Day of January, 2004.

The Hon'ble Sri Bharat Bhusan, Judicial Member.

The Hon ble Sri K. v. prahladan, Administrative Member.

Shri Chongtham Sunilkumar Singh (OA.269/03)

Smt. A.Isworibala Devi (OA. 270/03)

Sri Elangbam Brojenkumar Singh (0.A.271/03)

Sri Laishram Jayenta Singh (0.A.277/03)

Sri Thokehom Sanayaima Singh (0.A.278/03)

Sri Okram Rameshwor Singh (O.A.279/03)

Sri.T.D.Nijamkha Chiru (O.A. 280/03)

. . Applicants

By Advocate Sri A.M.Singh.

- Versus -

- 1. Union of India, represented the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.
- The Secretary to the Govt. of India, Ministry of Finance, New Delhi.
- 3. The Director General of S.S.B. East Block-V. R.C. Puram, New Delhi-66.
- 4. The Chief Veterinary Officer, Directorate Office, S.S.B, R.K.puram, New Delhi-66.
- 5. The Divisional Organisation/Inspector General Manipur and Nagaland Division, Lamphel.

 Imphal, Manipur.

 Respondents.

By Sri A.Deb Roy, Sr.C.G.S.C.

ORDER (ORAL)

SRI BHARAT BHUSAN, MEMBER (J)

The aforesaid O.As involving identical questions of law and tacts are being disposed of by this common order.

2. The applicants in all the cases are Senior Field

Assistant (Veterinary) serving in Special Service Bureau (SSB for short). The case of the applicants is that the veterinary establishment in any organisation or Directorate or Institute.

5

there exist a certain post or posts with normally a nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant. Their main work is to render minor veterinary service like vaccination, castration, dressing of wounds treatment of animal. So works of every such post either of the Directorate of Assam Rifles or B.S.F or other organisation are to be treated as same in view of the Section 30(b) of the Indian Veterinary Council Act 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience. It is stated that as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclature of post into account, the pay scale was recommended to revise equally to %.4500-7000/- so that there may not arise any question of pay anomally. But the respondents failed to implement the same without any cogent reason and denied the right of the applicants to enjoy the said revised pay scale. It has been contended that the pay scale of similarly situated veterinary compounder of Forest service and compounder of B.S.F have already since been revised to %.4500-125-7000/-. It has further been urged before us that for the purpose of the similarly situated veterinary Field Assistants serving in Assam Rifles had taken the matter to the Tribunal and the Guwahati Bench of the Central Adminstrative Tribunal had granted them the relief while disposing of 0.A.65/2002 on 11.12.2002. The applicants submit that relief on similar line be granted to them as well. The relief claimed in the O.As are as under :

(i) Respondents be directed to upgrade the pay scale of Sr.V.F.A (S.S.B) to Rs.4500-7000/- in parity with Sr.veterinary Compounder of Forest Department w.e.f. 01.01.1996;

- (ii) to direct the Respondents to consider for changing the nomenclature of the present petitioner's post of Sr.VFAs either Senior Veterinary Compounder or Sr.Veterinary Assistant etc.
- The learned counsel for the applicants at this stage 3. submits that the representations praying for grant of such reliefs had already been submitted by them to the Ministry of Home Affairs, Government of India but they have not received any favourable reply so far. At this stage, the learned counsel for the applicants urges that the applicants wearld immediately furnish/copies of the representations in respect of all the applicants to the respondents for their kind consideration. This being so, in our view this batch of C.As can be disposed of at this stage itself by giving direction to the applicants to move fresh comprehensive representations before the respondents within a period of 15 days from today and thereafter the respondents ahall proceed to dispose of the same within a period of 2 months thereafter by taking into consideration the observations made by the Tribunal in O.A.65/2002 in its judgment dated 11.12.2002.

All the above applications are accordingly disposed of. No order as to costs.

A copy of the judgment be placed in each case file.

Sd/MEMBER (A)

Sd/MEMBER (J)

THE CAUSE

Seed of Bouch

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

GUWAHATI BENCH

ORIGINAL APPLICATION NO.271 OF 2003.

Shri Elangbam Brojenkumar Singh...

Applicant.

Versus -

The Union of India and others.

<u>Respondents</u>

INDEX

1	SI.	Nomenclature	Brief description of documents	Page
1	No.	of documents		From To
	(1)	<u> </u>		(4)
	1. Application Ap		Application filed by the Applicant	1 – 18
-	2.	Affidavit .	Affidavit of the Applicant	19 - 20
1	3.	ANNEXURE A/1	Certificate of B.Sc.	
1	4.	ANNEXURE A/2	Certificate of Veterinary Field Assistant	
			Course.	
	5.	ANNEXURE A/3	Call letter dated 05/12/1992.	
	<u> </u>			•
	6.	ANNEXURE A/4	Call letter dated 02/11/1993.	
	7.	ANNEXURE A/5	Order dated 27/07/1994.	
	8.	ANNEXURE A/6	Letter dated 17/03/1993.	
	9.	ANNEXURE A/7	Relevant page showing pay scale of	
			Veterinary staffs of the S.S.B. in the	
			Central Civil Service(Revised Pay)	
		A 3 16 20 3 20 20 00 A 10 3	Rules, 1997, First Schedule of Part "A"	
	10.	ANNEXURE A/8	Relevant portion of Section 30 of India	
		A & IN 15" LEE 10" P" A 10"	Veterinary Council Act, 1984.	
	11.	, and the same of		
	10	ANNITYLIDE AMA	of Forest Deptt.	
1	12. 113.	ANNEXURE A/10	Memorandum dated 26/02/1990.	
	13.	ANNEXURE ATT	NNEXURE A/11 Relevant page containing Appendix-II	
	14.	ANNEYLIDE AMA	of the Hand Book of ICAR.	
	1 64.	4. ANNEXURE A/12 Relevant page of ROP, 1997 Part B SI.No.XXII.		
1	15.	ANNEXURE A/13	Order of the Hon ble Central	
	104	LUMMENTO INC.	Administrative Tribunal dated	•
			11/12/2002.	
H	16.	ANNEXURE A/14	Convey letter of the Government of	
H		A COLUMN TO THE SECTION OF THE SECTI	India dated 28/10/2003.	
1	17.	ANNEXURE A/15	Representation dated 20/02/2002	•
1	18.	ANNEXURE A/16	Memorandum dated 14/05/2002.	
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Signature of the Applicant

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rate of filing :

Registration No. :

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL.

GUWAHATI BENCH

Original Application No. 27) of 2003.

Shri Elangbam Brojenkumar Singh, aged about 2
years, S/o E. Ashwini Singh, by occupation a Senio
Field Assistant(Veterinary) in S.S.B., now posting a
Area Organiser S.S.B., Imphal, Manipur, Nagalan
Division, a resident of Hiyanglam Mayai Leikai, P.O
& P.S. Kakching, Thoubal District, Manipur.
APPLICANT Versus
Mile of the decision of the committee of the committee of the committee of the committee of
The Union of India through its Secretary to the
Government of India, Ministry of Home Affairs.
_2. The Ministry of Finance through its Secretary
Government of India, New Delhi.
3. The Director General of S.S.B., East Block-V
R.C. Puram, New Delhi – 66.
4. The Chief-Veterinary Officer, Directorate Office
S.S.B., R.K. Puram, New Delhi - 66.
- 5. The Divisional Organisation/Inspector General
Manipur and Nagaland Division, Lamphel, Imphal
Manipur.
RESPONDENTS
Details of Application:

Particulars of the order against which the application is made:

Against the inaction of the Respondents in implementing the Central

Civil Services (RP) Rules, 1997 in the other words for non implementation of

2. Beginkumar Singh,

the Central Civil Services (Revised Pay) Veterinarians (Veterinary Staffs) of the S.S.B. which has been nomenclatured as Senior Field Assistants(Veterinary) for short (SFA/V)

2. <u>Jurisdiction of Tribunal</u>:-

The applicant declares that the subject matter of the present case where he wants redressal is within the jurisdiction of the Central Administrative Tribunal, Guwahati Bench.

3. <u>Limitation</u>:

The subject matter of the present case is as regards to unequal treatment in implementing the CGS (Revised Pay) Rules, 1997. There is a delay of 515 (five hundred fifteen) days in filing.

4. Facts of the case :-

- (A) The applicant is a bonafide citizen of India having permanent residence at Hiyanglam Mayai Leikai, P.O. & P.S. Kakching, Thoubal District, Manipur. The present Applicant is an educated person possessing the following certificates and degree:-
 - (i) B.Sc. (Botany). He passed B.Sc.(Botany)-IInd Class Honours in the year 1992.
 - (ii) Elementary and Animal Husbandry and Veterinary Scheme

 Examination in the year 1986-87 for Veterinary Filed

 Assistant Training Centre, Government of Manipur.

True copies of certificates (i) B.Sc. and (ii)

Veterinary Field Assistant Course are enclosed

3. Bagurkumar Singh,

herewith and marked as Annexures-A/1 and A/2 respectively.

(B) After successful completion of Veterinary Field Assistant Course the Applicant joined in the private Poultry Industry for about one and half years.

While the Petitioner was serving in the different Firms, received a call letter from the Directorate of General Security Office of Divisional Organiser, S.S.B., Manipur, Nagaland Division vide Memorandum being No.1/30(11)-8/92/ND/23 dated 5th December, 1992 to appear for Physical Efficiency Test the Directorate General of Security Office of the Director, S.S.B. issued another call letter vide Memorandum being No.6/SSB/A-2/92(14)/4022 dated 02/11/1993 to face an interview to be held in the office of the Divisional Organiser S.S.B., Manipur & Nagaland Division, Imphal.

True copies of the call letters dated 05/12/1992. and 02/11/1993 are enclosed herewith and marked as Annexures-A/3 and A/4 respectively.

(C) That, the Applicant faced the interview and selected for appointment to the said post of Senior Field Assistant (Vety.) and accordingly, the Directorate General of Security, Office of the Area Organiser, S.S.B., Poonch Area, A.P. (Div) issued appointment order being No.NE4/E-10(A)194(19), dated, Itanagar, the 27th July, 1994 at the minimum scale of Rs.975-25-1150-EB-30-1660/- per month plus other allowances as admissible under Central Government employees.

E. Boojan Kumar Smap

A true copy of the order dated 27/07/1994 is enclosed herewith and marked as Annexure-A/5.

D. The present Applicant is Senior Field Assistant (Vety.) also known as Animal Husbandry Assistant, Compounder, Dresser, Stockman, Stock Asstt. Vaccinator and Milk Recorder etc. They are categorised paraveterinarian posts. They provide auxiliary support Veterinary and Animal Husbandry practice.

The minimum required qualification of such post is Matriculation with Diploma or Certificate with experience of one or two years as the case may be. Section 30 of the Indian Veterinary Council Act., 1984 also provides the minimum qualification and nature of works to be done by such posts. The relevant portion is hereby produced.

Sec. 30(b) Practise Veterinary Medicine in any State_:-

Provided that the State Government may, order, permit a person holding a diploma or certificate of veterinary supervisor, stockman or stock assistant (by whatever name called) of any state or any veterinary institution in India to render under the supervision and direction of a registered Veterinary practitioner, minor veterinary services.

Explanation:— "Minor veterinary services" means the rendering of preliminary veterinary aid, like vaccination, castration, and dressing of wounds, and such other types of preliminary aid, like vaccination, castration and dressing of wounds, and such other types of preliminary aid the treatment of such ailments as the State Government may, be notification in the Official Gazette, specify in the behalf.

E. Berjukernar Singh,

Therefore, duties and nature of works of all such posts are to do minor veterinary services which provides auxiliary support in Veterinary and Animal Husbandry Service like vaccination, castration, dressing of wounds or treatment of ailments etc. In this regard, a clarification was sought by the Chief Veterinary Officer, Directorate General of Security, Office of the Director, S.S.B. vide letter being No.24/Vet/SSB/90-VC-2 dated 01/01/1993 to the Government of India, Ministry of Agriculture, Department of Animal Husbandry and Dairying. In reply to the above mentioned letter the Government of India was informed about the minor veterinary services like vaccination, castration, dressing of wounds and such other types of preliminary aid or treatment of such ailments can be undertaken by a person holding a Diploma or Certificate of Veterinary Supervisor, Stock-man or Stock Assistants under the supervision and direction of a registered practitioner.

A true copy of the said letter dated 17/03/1993 is enclosed herewith and marked as Annexure-

Para Veterinary was placed at the pay range from 950-1500/- to 1206-2040/-.

But, now as per 5th Pay Commission Report, the Central Government revised the pay scale of the said Veterinary staffs/or Paraveterinarian posts to the scale of Rs.4000-100-6000/- p.m. by naming the post such as Stockman/Compounder/Stock Assit./Animal Husbandry Assit./Dresser etc.

All the concerned Department under Central service have implemented the said revision of pay. However, in the case of Senior Veterinary Field.

Assistant of S.S.B., Respondents deliberately failed to implement such

revision of pay by taking the chance of mentioning in the nomenclature of Sr. V.F.A. in the Column of Veterinary staffs of the Central Civil Services (Revised Pay) Rules, 1997.

F. That, instead of Implementing the Pay scale given in the First Schedule of Part "B" of the said Civil Services (RP) Rules 1997 i.e. 4000-100-6000/- by taking analogy of the post or veterinary staffs as described in Section 30 of the Indian Veterinary Council Act. 1984, where it is clearly stated that what ever name may be called, but the Respondents implement the C.G.S.(RP)

Rules 1997 in Schedule "A" i.e. Rs.3200-4900.

True copies of the relevant page showing pay scale of the veterinary staffs of the S.S.B. in the Central Civil Service (Revised Pay) Rules, 1997, First Schedule of Part "A". Relevant Portion of Section 30 of India Veterinary Council Act, 1984 are enclosed herewith and marked as Annexures-A/7 and A/8 respectively.

It will not be out of place to mention here that the post of Sr.

Veterinary Compounder attach to Central Forest Service was initially fixed at the pay scale of Rs.950-20-1150-EB-25-1400/- less than the pay scale of Sr. VFA, S.S.B. But with the new pay revision the pay scale of the said Sr.

Vety. Compounder of Forest Service is revised to Rs.4500-125-7000/-

-- A true copy of the relevant page showing the -- pay scale of Forest Dept. is enclosed herewith -- and marked as Annexure-A/9.

The Petitioner begs to submit that the Compounder of BSF is also enjoying the pay scale of Rs.1400-2300/- pre revised and after revised Rs.4500-125-7000/- per month. It is also begged to submit that the nature of work of Compounder B.S.F. is only to maintain pharmatical works under supervision of a Register-Veterinary Doctors.

G. That, The Director General of Security issued a Memorandum being

No.30/SSB/VC/89(19) dated 26th February, 1990 to the extend that the aims

and objectives of Veterinary and Animal Husbandry work and charter of

duties to be performed by the CAS Gr.I (Vety.) and para-veterinary staffs. In

the said Memorandum dated 26/02/1990 the charter of duties of Veterinary

staffs is enclosed as Annexure-III and the same is reproduced hereunder:

- <u>ANNEXURE-III</u>

CHARTER OF DUTIES OF VETERINARY STAFF SFA-

- 1. To visit remote areas/broder villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.
- 2. To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners in the area under his charge.
- 3. While on tour, to visit NIP camps for the purpose as also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and

hygenic management of live-stock for better profitable. For this
purpose, his monthly tour programme will be finalised well in
advance with the approval of the Circle Organiser, the concerned
CAS Grade-I(Vet) and A.O.
4. To submit his tentative tour programme for the following
month through C.O. to CAS GrI(Vet) at least a fortnight in advance.
3. For every calendar month to submit a detailed tour diary to
his controlling authority to reach him by the 7th of the following
month at the latest. Generally, his touring will be with NIP teams but
only for a day or two at each such camp or with Cos/CAS GrI(Vet)
Independent touring may be allowed in special cases by CAS Gr
I(Vet)/C.O. with the approval of AO/SAO.
6. To assist the CAS GrI(Vet) in performing day to day work.
7. To properly maintain expendable and non-expendable stock of
medical stores/equipment etc. as also the stock and issue registers
and other records in connection thereof. These will be verified by the
CAS Gr-I(Vet) once every quarter and by other concerned
supervisory officers periodically. AFO SFA(Vet)/HC(Vet)
- Constable(Vet) will be personally responsible for any lapses
including for shortage in stores/equipments in this regard.
8. To strictly follow the instructions and orders of CAS Gr-I(Vet).
and other supervisory officers and to carry out the veterinary civic
action programme accordingly.

kept ready as per requirement.
10. To administer only those drugs/medicines which he has been
taught and is authorised to handle. He will not administer intravenous
injection/treatment beyond his skill and competence. In case of any
complication he would contact CAS-Gr-I of his area for guidance the
State -Veterinary Dispensary/Hospital/Centre etc. (these
areas/villages will be given the lowest priority).
9. To submit his monthly detailed tour diary highlighting all
aspects of the work done during the month to his Controlling Officer
by the 5 th of the following month at the latest.
10. To ensure that at veterinary centres, emergency tray and first
aid kits are always kept ready and reserve to meet any type of
reemergency.
11. To correctly prepare in advance and submit in time the
annual/supplementary veterinary indent of medicines/equipment/other
stores to the SSB Directorate, New Delhi, through the Divisional
Organiser for timely procurement of stores/materials.
12. To correctly and expeditiously distribute the veterinary
stores/kits etc. on receipt among the AFO/SFA(Vety) under his
remaining plantification comment of the comment of

To ensure that kits provided to him are properly utilised and

13. To ensure proper and up-to-date maintenance of	nedical
stock and dead stock registers (instruments/equipment) and	
prescribed documents/records etc.	gig≯ (ghat Mar uan

14. To ensure that there is no excess stocking specially of shortlife drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.

15. To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the area.

16. To regularly submit the monthly progress report (MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhi by the due date.

17. The CAS (Veterinary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.

18. To undertake and perform such other duties as may be assigned to him by the higher authorities."

A true copy of the Memorandum dated 26/02/1990 is enclosed herewith and marked as

Annexure-A/10.

H. That, as stated above the duties and nature of works of the Sr.FA(V) Control of the second of the s and other posts like Stockman/Compounder/Stock Asstt./Animal Husbandry entra control and a control of a provincial provincial provincial provincial and the second of the control of t Asstt./Dresser etc. are minor veterinary service rendering preliminary Market with marks and the transfer of the composition of the compositi - veterinary aids like vaccination, castration, dressing of wound etc. Therefore, - the nature of works or work allocation of all the veterinary staffs (or para veterinarian post) are almost same in view of the Section 30(b) of the said Act. 1984. But in ground reality the Sr.FA(V) in S.S.B. and Forest Department are more ordous and than the other veterinary staffs of other Departments. I. The Service of the Sr.FA(V) in S.S.B. with one year certificate course and a solation of the second and the delegative work and the electrical and the electrica in the Veterinary Science is also a Technical Post. In the Hand Book of - Indian Council of Agricultural Research (ICAR), it is clearly pointed out that Field Assistant in Veterinary is also a Technical post vide Appendix-II of the - said Hand Book of ICAR. -

A true rue copy of the relevant page containing

Appendix-II of the Hand Book of ICAR is

enclosed herewith and marked as Annexure
A/11.

It may also be relevant to mention that in CCS(RP) Rules, 1997 Part

13 SI. No.XXII there is also another column under the heading of "Other

Technicians" and the same is reproduced herein:-

"XXII OTHER TECHNICIANS"

(a) Post requiring matriculation with some experience as minimum qualification for direct recruitment Rs. 4000-100-6000/-

One Shri S.M. Singh VFA of Assam Rifles who is similarly situated with the present Petitioner filed an O.A. No.65 of 2002 before the Hon'ble Central Administrative Tribunal at Guwahati Bench with similar prayer praying hereunder except at the scale of Rs.4500-125-7000/-. The said O.A. No.65 of 2002 was disposed of vide judgment and order dated 11/12/2002 with the following observation and direction "Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement mergerin station i mergin, que um mangringe e con processinarios com est simple processinarios que mante de securido so con esta de securido de consecuencia d "made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, --- preferably within a period of three months from the date of receipt of this order. The application thus stands disposed of. There shall, however, be no order as to costs." this stands disposed of . There shall, however, be no order as to cast. In pursuance of the order of the Hon'ble Central Administrative Tribunal, Guwahati, the Government of India, Ministry of and the second s Home Affairs conveyed sanction of the competent authority to grant that revised pay scale of Rs:4000-6000/- in place of Rs:3200-4900/- vide letter No.II.27014/16/99-PF:IV dated 28th October, 2003.

True copies of the relevant page of ROP, 1997

Part B Sl.No.XXII, order of the Hon'ble

Central Administrative Tribunal dated

2. Boogen Kumer Sing h

11/12/2002 and convey letter of the Government of India dated 28/10/2003 are enclosed herewith as Annexures-A/12, A/13 and A/14 respectively.

5. Grounds for relief with legal provision :-

(a) The Veterinary establishment in any organisation or Directorate or Institute, there exist a certain post or posts which normally nomenclature as VFA or stockman or Animal Husbandry or Veterinary Compounder or Vaccinator or Dresser or Field Assistant (Whatever name may be called). Their man work is to render minor veterinary service like vaccination, ي ديني المجرودية والرائدة والمتداد يريزي في هواد الدا الوجي بالدائج الدي - castration, dressing of wounds treatment of animal. So works of every such post (which is termed as paraveterinarian post) either of the Directorate of Assam Rifles or B.S.F. or other Organisation are to be treated as same in view of the Section 30 (b) of the Indian Veterinary Council Act, 1984. And moreso the minimum qualification of such post is matriculation with diploma or certificate or experience as indicated in the said Section 30(b) of the said to a second control of the second control of the co Act. 1984; so also as discussed in para No.55.284 of the 5th Central Pay Commission by taking these different nomenclatured of post into one ground as paraveterinarian post, the pay scale was recommended to revise equally to - Rs.4500-7000/- so that there may not arise any question of pay anomaly. The ... Central Govt. also accepted and approved the recommendation and revised the pay scale of such post to Rs. 4000-6000/- by reflecting under the heading "XXIV-Veterinary Staffs"(c) of the CCS(RP) Rules, 1997. But the Respondents failed to implement the same without any cogent reason and denied the right of the applicant to enjoy the said revised pay scale.

(b) The Pay Commission also discussed about other posts of Technicians for which minimum educational qualification is only matriculation with some experience and recommended to revise the pay scale to Rs.4000-6000/- equally to those of paraveterinarians post, and the same is approved by the Central Government and included in the CCS(RP) Rules, 1997 and reflected under the heading or column No."XXII-OTHER TECHNICIANS" for convenient the same is reproduced herein:

"XXII - OTHER TECHNICIANS"

- (a) Posts requiring matriculation
 - With some experience as minimum ... Rs, 4000-6000/-
 - Qualification for direct recruitment.
- (b) Sr.FA(V) of S.S.B. is also a technical post and the minimum qualification is matriculation with diploma or certificate (vide A/8 and Section 30(b) of the Indian Veterinary Council Act., 1984). Looking in this angle too, the pay scale of VFA/AR is sought to have revised to Rs.4500-7000/- as done in the case of Central Forest Department in ROP, 1999.
- (c) That, similarly situated with the present Applicant's case also disposed of vide judgment and order dated 11/12/2002 passed in O.A.

 No.65 of 2002 and the authorities also complied the said judgment and order by enhancing the scale of Rs.3200-4900/- to 4000-6000/-
- different organisation or Directorate or Institute are all same and equal either in the nature of works or in looking to the minimum educational qualification. So, the principle of equal pay for equal

E. Bozzon Kumer Sing

works is applicable in the present case as enumerated in Article 39(d) of the Constitution of India.

6. Details of the remedies exhausted:

The applicant and other colleagues filed number of representations, the latest one was submitted by one Shri Ch. Sunil Singh, Sr. FA(V) on 20/02/2002 after the Ministry of Home Affairs has been taken over the SSB, with a prayer inter-alia to implement the 5th Pay Commission to the SFA(V) Staffs of S.S.B. as done in case of other Veterinary staffs of different Departments.

In response to the said representation the Directorate General of Security Office issued a Memorandum being No.15/SSB/A-4/2002(2)-2567 dated 14/05/2002 to the extend that "2. The scale of pay of other designated post prevailing in the other Department cannot be applicable in this Department. The post is designated as SFA(Vety), the scale of pay attached to the post of SFA(Head Constable) will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly."

True copies of the representation dated 20/02/2002 and Memorandum dated 14/05/2002 are enclosed herewith and marked as Annexures-A/15 and A/16 respectively.

7. Matter not previously filed or pending with any other Court

The Applicant further declares that he had not previously filed any application, writ-petition or suit regarding the matter in respect of which this application has been made, before any Court or any other authority or any

other Bench of the Tribunal nor any such application, writ-petition or suit is

12. List of enclosures:

pending before any of them. 8. Reliefs sought: (i) Respondents be directed to upgrade the pay scale of Sr.FA(V) (S.S.B.) to Rs.4500-7000/- in parity with Compounder of Forest Department w.e.f. 01/01/1996; (ii) to direct the Respondents to consider for changing the momenclature of the present Petitioner's post of Sr.FA(V) either Senior Veterinary Compounder or Sr. Veterinary Assistant etc. During the pendency of this Application the authorities shall not be - barred to implement the Central Civil Service (Revision of Pay). Signature of the Applicant. By :-- Advocate. ...10. The application is being submitted by hand through the Applicant's duly appointed counsel.

11. Particulars of Postal Orders filed in respect of the application fee:-

- (1) Application in triplicate.
- (2) Affidavit
- (3) Postal Order No. dated
 - in favour of the payee, the Registrar, CAT, Guwahati Branch, Guwahati
- ... (4) 5 extra copies of the application for 5 Respondents.
- (5) Index in Form-1.
- (6) Receipt Slip.
- (7) Vakalatnama.

VERIFICATION

I, Elangbam Brojenkumar Singh, aged about ... years, S/o E. Ashwini Singh, by occupation a Senior Field Assistant(Veterinary) in S.S.B., now posting at Area Organiser S.S.B., Imphal, Manipur, Nagaland Division, a resident of Hiyanglam Mayai Leikai, P.O. & P.S. Kakching, Thoubal District, Manipur, do hereby verify that the contents of paragraph Nos.1,4 & 9 are true to personal knowledge and contents of Para-Nos.2 and 3 are believe to be true on the legal advice and the contents of the para No.5,6,7-and 8 are true and correct excepting those legal points and those legal points are based on the information of my counsel which I also verify believe to be true.

Dated/Imphal,

The 27 November, 2003.

By :-

* 4 - 14

Z. Boojukremer Sind

To

The Registrar,

Central Administrative Tribunal,

Guwahati Bench, Guwahati.



IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
GUWAHATI BENCH
ORIGINAL APPLICATION NO. OF 2003.
Shri Elangbam Brojenkumar Singh .
Applicant.
The second of the second secon
The Union of India and others.
Respondents.
AFFIDA VIT
- I, Elangbam Brojenkumar Singh, aged about years, S/o E. Ashwini
Singh, by occupation a Senior Field Assistant(Veterinary) in S.S.B., now
posting at Area Organiser S.S.B., Imphal, Manipur, Nagaland Division, a
resident of Hiyanglam Mayai Leikai, P.O. & P.S. Kakching, Thoubal District,
Manipur, do hereby solemnly affirm and state as follows:-
1. That, I am the Applicant in the accompanying application. I have
Mother Mark Congress Commentarion (Section of the Control of the C

- 1. Tha gone through the contents of the present application and as such I am well conversant with the facts and circumstances of the case. I am presenting this MANY MINERAL STANDARD MANAGEMENT OF THE CONTROL OF THE STANDARD ST affidavit in support of the statements made in the said application. These are true to my knowledge.
- That, the statements made in the foregoing paragraph Nos.1, 4 and 9 are within my personal knowledge; and contents of Para Nos.2 and 3 are believe to be true on the legal advice and the contents of the Para Nos.5, 6, 7

(Tongbram Mani Singh)

Oath Commissioner, (Judicial) Manipur.



and 8 are based on the information received by me from my counsel which I

believe the same to be true.

3. That, the documents at Annexure-A/1 to A/16 are the true and correct

copies of their originals.

E. Boojinkumar Singh.

(Elangbam Brojenkumar Singh)

DEPONENT.

Dated/Imphal,

The November, 2003.

Drawn up by :-

Advocate.

at Inshir at the Court premises by the Deponent who if identified by Asheullohum a fully the Deponent seems to understand the contents fully well on their being read over and explained to him.

(Tonehram Mani Sineh)

(Tongbram Mani Singh)
Oath Commissioner, (Judicial)
Manipur,

ANNEXURE - A/I

Manipur Anibersity



THREE-YEAR DEGREE COURSE EXAMINATION 19.9.1...

(HONOURS)

This is to certify that

Clangbour Brojenkumar Gingh
of Rha-Marupur College,
Roll No. 1813 qualified for the Degree
of Backetor of (Three-Ugar Degree Course)
of this University in the year 1992 and
C_{∞}
Core Subject.
of this University in the year 1992 and secured Second Class Honours with Distinction He/She offered Botary as the

Imphal 29 th May 1995 J. Poidem
Vice-Chancellor

Les copy House copy Asiam snaw

FIELD ASSISTANT TRAINING

GOVERNMENT OF MANIPUR porompat, Imphal-

Veterinary And Animal Husbandry Dept. Manipur Elementary Animal Husbandry and Veterinary Science Examination.

Academic Session 1986 87

Certified that Shri/Shrinati/Kamari Elangban Brojen Cumar Singh Taxing attended the prescrived course of studies in the Vij Tield Assistant Training Centre passed successfully the Final Examination held in the month of Oct Nov 19 18 57

and was placed in the Turst Division.

pt per moat, imphal 5 4101 1991 S

Ve'U. Field: Asst: Training Centres Porompate Imphal

ANNEX!

Ko. 1/30(11)-8/92/20/ 269261 Office of the Divisional Organiser, 550. Hantpur and Hagaland Ospision Imphal - 793551

Dated, the 5 th Dec 92.

والمجار وما أأو منز الماء أارسيني Reference your application for the post of smallele Assistant (Vety) in this Organization.

2. You are requested to appear for physical #1flatency Test-before the enlection Board at 0000 hrs on 7.1.93 at Group Centre. s.M. Imphal.P. O. Singjamet, Diett. Imphal, Manipur which is situated 7 kms away from Astaharpat. Imphal. Kantpur-

Physical Efficiency Test :-

distriction was	des annual marital annual mariant annual mariant				7,1 77,317,	1. "2. (2. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1. 1.	
 H4433		ender training of the series	Male		37, 126 7 may 19	esale	
80	100 atre r	GCC !	16 38C	THE RESERVE OF THE PARTY OF THE	CONTRACTOR OF THE PERSON OF TH	8 7866.	Y in the state of
2.	800 Etrs r	ace	4 minu	lea			
<i>3</i> 。	Long Jump	N _K	110			100	
A.	Utuh sump	•	3.6"				

为。中国的特殊,多数,NET Failure to oftend the mintum standard (as indicated against each event) for any item of physical efficiency test will amount to disqualifications

Candidates will undergo P. E.T. at their own risk. The Department shall not be liable for any claim arising out of any injury suffered during the P.E.T.

In case you qualify in the P.E.T. you will be required appear in the written examination comprising the following subject to be held on B.1.93.

> PAPELLE. General Anglish

della 1000 hrs to 12 hrs.

Venral Science with (particulars reference 1400 hrs to 1600 hrs. 54 to Beteringry) Tou will be allowed to applear in the P.F.T./Fritten examination subject to production of the following !-

Original certificate in support of your late of birth

educational qualifications. 2) Certificate of SC/ST (in case of SC/ST candidates only).

3) no objection certificate from the employer, if employed else where by now. List to dark pud, Hend long married

Please note that no TAIDA will be controlled You will have make your own arrangement for lodying/boarding at the place: of P.E.T. / Britten examination

> Y/SFA JUPA to cllotted to you. Roll Mos.

> > area Organiser (Mdm)

E. Brojen Singh 560 A.R. Lingh

Ke nikhed . I FORT " CIPINE

Cartified Color Kons Aslanchan Advocale

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AND THE PARTY OF T

ANNEXUEE - A/4 30

NO: 6/SSB/A-2/92(14)

DIRECTORATE GENERAL OF SECURITY

OFFICE OF THE DIRECTOR: SSB

BLOCK NO. V (EAST) R.K. PURAM

NEW DELHI. THE 2/11/93

MEMORAN DUM

subject :- Interview for the post of Senior Field Assistant (Veterinary) in the pay scale of %. 975-1660/-

office of the Divisional Organiser, SSB Manipur & Nagaland Division, Imphal and SSB Directorate, Block V (Fast), R.K. Puram, New Delhi onw 30.11.93 from 1030 hours in connection with your selection for the above post.

You must bring your High School Certificate showing your date of birth, certificates of having passed Veterinary Stock Assistant Course and experience certificate of at least 12 months hospital experience in treatment of different species of animal otc., and also certificate issued by the competent authority if you claim to belong to SC or ST community - all in original.

2nd Class Railway fare to SC/ST candidates will be given in connection with the above interview limited to the nearest Railway Station. Particulars of Railway Tickets may be brought along. (Those who are already in the service of the Central/State Government etc., will however, not be entitled to such benefit. You must bring an un-employment certificate from a Gazetted Officer of your locality, in case you claim refund of money spend by rail in connection with the interview. Candidates belonging to the same Station would appear in the Interview at their own expense.

(B.D. ADHIKARI) ASSISTINT DIRECTOR (EA)

12. Elangbam Brojenkumar Singh S/O-E.A. Singh Hiyanglam Mayailikai PO: Kakching Distt: Thubal Manipur-795103

Copy to :- The Divisional Organiser, SSB, Manipur & Nagaland Division for information and necessary action.

ASSISTANT DIRECTOR (EA)

Aslanchan Aslanchan Adrocala No: NAE/E-10(A)/94 (19)
BOVT, OF INDIA
Directorate General of Security Office of the Divisional Organiser,
998 a A.P. Division, Itanagar

ANNEXU

Dated the 27.7.94.

MEMORANDUM

1.280

PSINSTERNAL CO.

The undersigned hereby offers Shri ELANGBAM BROTEN KUMAN SINGH. a temporary post of SFACVETY) in the office of the CIncle organical SSB ZA20 under the establishment of Ayed Organical SSB ZA20 under the establishment of Ayed Organical SSB ZA20 under the A.F. Division, in the pay scale of Rs. 975-25-7750-273-30-7660 with usual allowances as admissible under the rules and orders in force time to time.

- The post is temporary, his/ber permanent appointment to the post if and when it is made permanent will depend on various factors governing permanent appointment to such post in force at the time and will not exper on him/her title to permanency from the date of post is made permanent.
 - This appointment is purely temporary, but it is likely to continue indefinitely. The appointment is likely to termination on one month notice on either side without reasons being assigned. The appointing authority, however, reserves the right to terminating the services of the appointed forthwith or before the expiry of the stipulated period of notice by making payment to him/hery a sum equivalent to the pay and allowances for the period of notice or the expired portion thereof.
 - 4. The appointee shall be on trial for a period of two years which may be extended or curtailed at the discretion of the competent authority but such extension or curtailment shall not exceed one year.
 - 5. The appointment will be further subject to :-
 - i) Production of a certificate of fitness from the competent Medical Authority viz. Civil Surgeon of District Medical Hospital.
 - ii) In accordance with orders in force in regard to the recruitment to service under the Govt. of India, no candidate who has more than one wife living, is elligible for appointment under the Govt. of India provided that Govt. may if they are satisfied that there are special reasons for doing so except any person from the operation of this rule. This offer of appointment is therefore, conditional upon his/her furnishing to the office a

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Certified tobe Fore Aslambhan Advorate

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declaration as in the Annxure-I of this letter, alongwith his/her reply. If however, he has more than one wife living she is married to a person having more than one wife living desires to be exempted from the operation of the above mentioned rules for any special reasons, he/she should make a representation in this behalf immediately. This offer of appointment should in that case to him/her in due course if upon a consideration of his/her appointment.

iii) Taking an oath of allegiance faithfulness to the Constitution of India on making of a solemn affirmation to that

e. Production of the following original certificate (in not produced already) :--

a) Degree/Diploma certificate of educational and other technical qualifications.

bight Experience certificate.

Certificate of age.

Distribution of the prescribed form Annexure-II to this letter :-

Wi) Attested by a District Magistrate or Sub-Divisional Magistrate or their superior officer in the case of candidates for Class-III post and

- e) Certificate in the prescribed form in support of candidates claims that he belongs to SC/ST.
- f) Discharge certificate in the prescribed form of previous employment, if any.

7. The candidate will be required to undergo and successfully qualify all such training courses as prescribed from time to time.

8. It may please be stated whether the candidate is serving or under obligation to serve another Central Govt. --

the candidate proves to be false and if the candidate is found to have fulfill Tsuppressed any material information he will be liable to removal from the service and such other action as Govt.

10. If Shri/Smt./Dist. Llanglam Brojen lumar Siryh accepts the offer on the above terms, he/she should report the the Ofone CO,SSB CARD within one month from

the date of issue of this Memorandum. If no reply is received from the candidate fails to report for duty by the prescribed date, offer will be treated as cancelled.

- 11. No travelling allowance will be allowed for joining the appointment, unless it is admissible under the rules.
- 12. He/She is liable to be transferred any where in India.

AREA ORGANISER (S) SSB:A.P.DIVN.ITANAGAR

Ta

Shriphan Brogen lumas Singh HIYANGLAM INAYAI LEIKAI POSPS KAKCHUNG DISTTE. THOUBAL

Copy to :-

information with request to obtain all documents as per SI. No. 5 and 6 mentioned above from Shri 14755/Sext. Electron Brofon Mischer joining at Of Othe Cool of Jake and the forwarded to Divisional Hors Itanager for issue of formational applications in when when how to this office. The original application, verified (SA) report and copy of 1.B clearance (Cation, verified (SA) report and copy of 1.B clearance (Neport and copy of 1.B clearance) of the individual, original very neport and copy of 1.B clearance be parted in the service Book of the individual, (PA) SSS Ble for information H-Y-t (Dopy to AD (PA) SSS Ble for information H-Y-t (Dopy to AD (PA) SSS Ble for information H-Y-t

BORTHAKUB26/Z/94/1440

Area-organises(s 5.803 A-P-1271.

No.53-71/38-LDT(LH)Government of India Ministry of Agriculture Deptt. of Animal Husbandry and Dairying.

> Krishi Bhavan, New Delhi Dated the 17th March, '93

To

Dr. Sashi Ranjan Chief Veterinary Officer
Dte. General of Security Office of the Director: SSB Block V(East) R.K.Puram New Delhi 110 066

Veterinary aid to villagers through para veterinary staff - Reg.

Str,

With reference to your letter No. 24/Vet/SSB/90/VC-2 dated 1.1.1993 on the subject cited above, I am directed to say that the Indian Veterinary Council Act does not provide any right to a person other than the registered veterinary practitioner to hold office as veterinary physician or surgeon and practice veterinary medicine in any State. However, minor veterinary services interms of rendering of preliminary veterinary aid, like vaccination, castration, drawing of wounds and such other types of preliminary aid or the treatment of such wiments can be undertaken by order by a person holding a divious or certificate of veterinary supervisor, stock-man or stock assistants under the supervision and direction of a registered practitioner.

In your case you may issue orders permitting para-veterinary staff holding the above mentioned diploma or certificate to undertake minor veterinary service under the supervision and direction of registered veterinary practitioner. You may take the services of the registered veterinary surgeons of the State Governments locally available in these areas.

Yours faithrully,

Certifica Laurenan Aslam Khan

(A. B. Naji) As distant Commissioner (LII)

ANNEXURE-A

A-36 COMPILATION OF FIFTH CENTRAL PAY COMMISSION REPORT

and the color display to: THE FIRST SCHEDULE

was re gal-lined with (See Rules 3 & 4)

resistant sign de cale a constituir con . PART - A

Revised scales for posts carrying present scales in Group 'A', 'B', 'C' & 'D' except posts for which different revised scales are notified separately.

SL.12	POST/1	PRESENT SCALE (Rs.)	REVISED SCALE (Rs.)
1.	2.	3.	4.
1.	S-1	750-12-870-14-940	2550-55-2660-60-3200
2.	S-2	775-12-871-14-1025	2610-60-3150-65-3540
3.	S-3	800-15-1010-20-1150	2650-65-3300-70-4000
4.	S-4	825-15-900-20-1200	2750-70-3800-75-4400
5.	S-5	950-20-1150-25-1400	30 <u>50-75-395</u> 0-80-4590
		950-20-1150-25-1500	
••	i	1150-25-1500	
6.	S-6	975-25-1150-30-1540	_ 3200-85-4900 -
		975-25-1150-30-1660	
7. ′	S-7	1200-30-1440-30-1800	4000-100-6000
	•	1200-30-1560-40-2040	,
		1320-30-1560-40-2040	
8. .	S-8	1350-30-1440-40-1800-50-2200	4500-125-7000
		1400-40-1800-50-2300	
9.	S-9	1400-40-1600-50-2300-60-2600	5000-150-8000
		1600-50-2300-60-2660	
10.	S-10	1640-60-2600-75-2900	5500-175-9000
11.	S-11	2000-60-2120	6500-200-6900
12	- S-12 -	2000-60-2300-75-3200	6500-200-10500
	44.4	2000-60-2300-75-3200-3500	
13.	S-13	2375-75-3200-100-3500	7450-225-11500
		2375-75-3200-100-3500-125-3750	
14.	S-14	2500-4000 (proposed new	7500-250-12000
•		pre-revised scale)	
15. \	S-15	2200-75-2800-100-4000	8000-275-13500
•	3	2300-100-2800	
16.	S-16	2630/- FIXED	9000/- FIXED
ام. 17.	. S-17	2630-75-2780	9000-275-9550
18.	S-18	3150-100-3350	10325-325-10975
9.	S-19	3000-125-3625	10000-325-15200
•	1	3000-100-3500-125-4500	
*** :	1.00	3000-100-3500-125-5000	
0. de	S-20	3200-100-3700-125-4700	10650-325-15850
	-	The second of th	

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27. If the name of any person enrolled on a State veterinary register is removed therefrom in pursuance of any power conferred under this Act, the Council shall direct the removal of the name of such person from the Indian veterinary practitioners register. the right tions, specify standards of

28. Every person registered in the Indian voterinary practitioners register shall notify any transfer of the place of his residence or (1) practice: to the Council and the State Veterinary Council within electy 10: days of such transfer, failing which his right to participate in the election nof members of the Council or a State Veterinary Council be shall be liable to be forfeited by order of the Central Government either permanently or for such period as may be specified therein.

Removal of names from the Indian veterinary practitioners register.

Person enrolled on Indian veterinary practitioners register to nouly change of place of residence os practice_

' CHAPTER IV

11 House PRIVILEGES OF REGISTERED VETERINARY **PRACTITIONERS**

12 1 43 LL V V

Act, every person whose name is for the time being borne on the vindian veterinary practitioners register shall be entitled according to his qualifications, to practise as a veterinary practitioner and to recover, in due course of law in respect of such practice any expenses, charges in respect of medicaments and other appliances or any fees to which he may be entitled.

of persons who are enrolled on Indian veterinary practitionera register.

Privileges

30. No person, other than a registered veterinary practitioner,

Right of persons who are enrolled on the Indiana veterinar**y** practitioners register.

(a) hold office as veterinary physician or surgeon or any other like office (by whatever name called) in Government or in any institution maintained by a local or other authority;

(b) practise veterinary medicine in any State:

Provided that the State Government may, by order, permit a person holding a diploma or certificate of veterinary supervisor, neith stockman or stock assistant (by whatever name called) issued by the Directorate of Animal Husbandry (by whatever name called) of any State or any veterinary institution in India, to render under the supervision and direction of a registered veterinary practitioner, minor veterinary services.

odi in Explanation.—'Minor veterinary services' means the rendering of preliminary veterinary aid, like, vaccination, castration, and line dressing of wounds, and such other types of preliminary aid or the treatment of such affinents as the State Government may, by, notification in the Official Gazette, specify in the behalf

(b) be entitled to sign or authenticate a veterinary health certificate or any other certificate required by any law to be , bail signed or authenticated by a duly qualified veterinary practitioner;

(d) be entitled to give evidence at any inquest or in any A: courte of law as an expert under section 45 of the Indian Evidence Act, 1872, on any matter relating to veterinary medicine.

certifiered to be frue capy Aslametan Advocate

ANNEXURE

A 74	COMPILATION OF FIFTH CENTRAL PAY CO	MMISSION REPORT
A - /A	COMPRATION OF RELIGIOUS	

(1)	(2)	(3)	(4)	(5)
7.	Range Officer/Forest Ranger	1400-40-1800-EB-50-2300	55(X)-175-9(XX) -	104.10
8.	Assit. Conservator of	2200-60-2300-EB-75-3200	6500-200-10500	104.10
-	Forests very and aspect	100-3500	7500-250-12000	
· · · ·	Fire Staff	N 40 - 40 -	and the second	
).	Fireman	750-12-870-EB-14-940	2610-60-3150-65-	104.11
	(18 (NO) (N)	3 4 T	3540	
n 1	Andaman and Nicoba	r Islands :		v 1
	Directorate of Fisheri	ස	100	
2.	Fisheries Development	2000-60-2300-EB-75-3200	6500-200-10500	14.20
	Officer/Asstt. Dir.		7500-250-12000	104.71
3.	Surveyors	1200-30-1560-EB-40-2040	4000-100-6000	104.21
		1117 17	14500-125-7000 H 5000-150-8000	
4.3	Plant Country over 1	950-20-1150-EB-25-1400	4000-100-6000	104.22
۴.	Plant Operator-cum-	930-20-1130-EB-23-1400	1000-100-000	
	Mechanic	,	· · ·	
۱ د	Public Works Departr Asstt. Town Planner	2000-60-2300-EB-75-3200	6500-200-10500	104.23
٥.	Assir Town Flames	100-3500	7500-250-12000	,
۲.	Assistant Shed Master	1200-30-1560-EB-40-2040	4500-125-7000	104.24
	Shed Master	1400-40-1800-EB-50-2300	5000-150-8000	104.24
	Overseer 12 (17)	950-20-1150-EB-25-1400	3050-75-3950-80-	104.25
O. 1			4590	
GL.			4000-100-6000	1 1007
	Health Department	•		•
	Pharmacists	1200-30-1560-EB-40-2040	4500-125-7000 · .	104.28
	00 (50), 1 (50)	The grant of the state of the	5000-150-8000	1
	• •	4.70	5500-175-9000	
	Lineman-cum-Meter	950-20-1150-EB-25-1500	4000-100-6000	104.29
	Reader - 110 17 (10 2	in the following the second		
	Forest Department	935		
	Veterinary Compounder	800-15-1010-EB-20-1150	4000-100-6000	104.30 104.30
	Senior Veterinary	950-20-1150-EB-25-1400	4500-125-7000	104.30
	Compounder		- 1	•
	Dadra and Nagar Hav	en :		
r i	Health Department	1440 CO 1600 ED 75 1000	6500-200-10500	104.32
	Bio-Chemist 111 (115)	1640-60-2600-EB-75-2900	0300-200-10300	104.32
	Public Works Departn		EAVA 150 0000	104.33
	Draughtsman Grade I	1400-40-1800-EB-50-2300	5000-150-8000	
	Draughtsman Grade II	1200-30-1560-EB-40-2040		104.33
	Draughtsman Grade III	950-20-1150-EB-25-1500	4000-100-6000	104.33
	Lakshadweep:			
	Directorate of Health			
	Ayurvedic Physician (2000-60-2300-EB-75-3200-	8000-275-13500	104.36
	म १८ मान्यान	100-3500	•	
11 É	THE TOWNS 15 FOR THE	the first that the second		

certifeid Cobe Fore Chan Aslamchan Advocate No. 30/SSB/VC/89(19)
Directorate General of Security
Offile of the Director SSB
East Block-V, R.K.Puram
Now Jolhi - 110066.

Dated the 26 Feb 1990

MEMORENDUM

Subject:- Aims and objectives of vetrinary and animal husbandry work and charter of duties to be performed by the CAS Gr-I (Vet/) and the para-Veterinary staff.

The main objective of the veterinary and anumal kunks husbandry work in the SSB is to motivate and win over the heart and minds of the people in the hordering and remote areas by uplifting their socio-exonomic canditions through an efficient live-stock and popultry occupation/farming which is one of their most significant assets and even source of livelihood so that the people inhabiting the remote strategic areas of the country become more receptive to the SSB philosophy and to participate in SSB work/programme.

To achieve the above objective, the Veterinary and Animal Husbandry work shall aim at the following main tasks:

To generate among the people awareness regarding hygenic management/nutritional requirements of live stock/poultry, their common ailments/diseases including those due to deficiency and their prevention.

To providem, free of cost, an effective veterinary health cover to livestock and poultry in the bordering/remote villages expecially belonging to the weaker sections (including SCs/STs) by rendering necessary preventive/curative veterinary measures.

To educate villagers about new developments/ innovations as regards the economically viable breeds of livestock and poultry and their management techniques for better profitability.

The veterinary/paramycterinary staff will be responsible for providing veterinary and Animal Husbardry extension facilities to all needy people to the best of their knowledge and skill in the fullest spirit of selfless and dedicated service.

The non-gazetted /para-vaterinary xxx staff like AFO(Very), SFA(Very), HC(Very) a Const. (Very) giving first aid treatment and basic Animal husbandry extension activities, will perform duties limited to their skill, as prescribed, under the general duxxxx xxxixad xxxxxxx guidance of vere-rinary doctors. In case of any complications, they will seek immediate help of the concerned CAS(Very) Gr-I.

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Contd

be a list of kit for veterinary medicAinen/equipments to be used to SFA(Vety) is also enclosed. Proper utilisation and replenishment of medicines should be ensured by the Disional CAS Grade-I(Vety).

There is one SFA(Vety)/Constable(Vety) for each Cicle and in the first instance he must cover all remote and fa flung villages in his Circle. He should first tour with the CO/CAS Grade-I where-ever possible. All N.1.P camps shuld be covered by the para-veterinary staff, and after a sty of two days move to the next camp for providing coprehensive veterinary cover to the villages in that area. As a regulare routinem, the para-veterinary staff must associte with the civic action teams and also visit all minor and major publicity campaigns when-ever held in this area. It must be clearly understood by the veterinary staff that their services will always be free of cost and not in return for any consideration, what-so-ever.

7. The charter of duties of Divisional CAS.Gr-I(Vety)/CAL-Gr-I para-veterinary staff are enclosed as Annexure -1, II and III for information and strict compliance.

8. Please acknowledge receipte

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Sd/-(V.N. NEGI+) DEPUTY INSPECTOR GENERAL (DEV)



CHARTER OF DUTIES OF VETERINARY STAFF SEA-(VET)/CONST(VET)

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To visit remote areas/broder villages covered by the SSB to render free veterinary and Animal Husbandry aid and care to the needy live-stock owner in respect of live-stock poultry under the overall guidance/instructions of CAS-Gr-I(Veterinary) and other supervisory officers.

To remain on tour for a minimum of 15-20 days per month imparting door to door veterinary cover to the live-stock owners-

also to deliver lectures on different aspects of Animal Husbandry to generate better awareness among the local people about common diseases and hygenic management of live-stock for better profitablet. For this purpose, his monthly tour programme will be finalised well in advance with the approval of the Circle Organiser, the concerned CAS Grade-I(Vet) and the A.O.

To submit his tentative tour programme for the following month through C.O. to CAS Gr-I(Vet) at least a forthnight in advance.

to his controlling authority to reach him by the 7th of the following month at the latest. Generally, his touring will be with NIP teams but only for a day or two at each such camp or with COs/CAS Gr-I(Vet) Independent touring may be allowed in special cases by CAS Gr-I(Vet)/C.O with the approval of AO/SAO.

6. To assist the CAS Gr-I(Vet) in performing day to day work.

7. To properly maintain expendable and non-expendable stock of medical stores/equipment etc. as also the stock and issue registers and other records in connection threof. These will be verified by the CAS Gr-I(Vet) once every quarter and by other concerned supervisory officers periodically. AFOØSFA(Vet)/HC(Vet) constable(Vet) will be personally responsible for any lapses including for shortages in stores/equipments in the regard.

To strictly follow the instructions and orders of CAS Gr-I(Vet) and other supervisory officers and to carry out the veterinary civic action programme accordingly.

To ensure that kits provided to him are properly utilised and kept ready asper requirement.

To administer only those drugs/medicanes which he has heen taught and is authorised to handle. He will not administer intravenous injection/treatment beyond his skill and competence. In case of any complication he would contact CAS-Gr-I of his area for guidance.

Condd/- 2.

the State Veterinary Dispensary/Hospital/Centre etc. (these areas/villages will be given the lowest proority).

- 9. To submit his monthly detailed tour diary highlighting all aspects of the work done during the month to his Controlling Officer by the 5th of the following month at the latest.
- 10. To ensure that at veterinary centres, emergency tray and first aid kits are always keptm ready and reserve to meet any type of emergency.
- 11. To correctly prespre in advance and submit in time the annual/supplementary veterinary indent of medicines/equipment/other stores to the SSB Directorate, New Delhi, through the Divisional Organiser for timely procurement of stores/materials.
- 12. To correctly and espeditionally distribute the veterinary stores/kits etc. on receipt among the AFO/SFA(Vety) under his control.
 - 13. To ensure proper and up-to-date maintenance of medical stock and dead stock registers (Instruments/equipment) and other prescribed documents/records etc.
 - 14. To ensure that there is no excess stocking specially of short-life drugs which may lead to avoidable wastage. To also ensure that medical stores held do not become date expired.
 - To keep close liaison with the local State Animal Husbandry authorities/Army Veterinary Hospitals, etc. in the area of his responsibility. Also to keep himself abreast of developments in his professional field as also about important Animal Husbandry programmes/activities undertaken by other authorities/agencies in the area.
 - 16. To regularly submit the monthly progress report(MPR) in the prescribed proforma in respect of his area of charge through his controlling officer in time so that the consolidated compiled report reaches the SSB Directorate, New Delhiby the due date.
 - 17. The CAS (Vetermary) posted at the Training centres will submit the MPR in respect of his work through his controlling officer to the DIG(T) with a copy to the Chief Veterinary Advisor, SSB Directorate.
 - 18. To undertake and perform such other duties as may be assigned to him by the higher authorities.

Appendix II

Classification of Technical Posts into Various Groups

GROUP I-FIELD/FARM TECHNICIANS

- 1. Farm Superintendent
- 2. Superintendent (Dairy)
- 3. Dairy Farm Superintenden:
- 4. Farm Manager
- 5. Dairy Manager
- 6. Dairy Cattle Manager
- 7. Assistant Farm Superintendent
- 8. Assistant Superintendent (Dairy)
- 9. Junior Parm Manager
- ith Junior Garden Superintendent
- 11. Junior Manager
- 12. Junior Superintendent
- 13. Asstt. Farm Management Officer
- 14. Assistant Manager
- 15. Field Officer
- 16. Field Supervisor
- 17. Assistant Field Assistant
- 18. Field Assistant
- 19: Junior Field Assistant
- 20. Junior Field Assistant-cum-
- 21. Curer
- 22. Fieldman
- 23. Senior Farm Assistant
- 24. Senior Assistant (Farm)
- 25. Farm Assistant
- 26. Junior Assistant (Farm)
- 27. Herbarium Keeper
- 28. Herbarium Assistant
- 29. Nursery Assistant

- 30. Semor Cattle Supervisor
- 31- Animal House Keeper
- 32. Horticultural Supervisor
- 33. Forester
- 34 Senior Stockman
- 23. Stockman
- 36. veierinary Officer
- 37. Senior Veterinary Assistant
- 19 Veterninary Assistant
- Veterinary Contramider
- 40. Fishing Muic
- 41. Senior Techical Assistant
- 42. Technical Assistant
- 43. Junior Technical Assistant
- 44. Rice Production Training Asstt.
- 45. Agricultural Assistant
- 46. Botanical Assistant
- 47. Extension Assistant
- 48. Entomological Assistant
- 49. Horticultural Assistant
- 50. Livestock Assistant
- 51. Meteorological Assistant
- 52. Physiological Assistant
- 53. Plant Protection Assistant 54. Seed Exchange Assistant
- 55. Asstt. (Seed Production)
- 56. Senior Soil Assistant
- 57. Stock Assistant
- 58. Senior Block Assistant
- 59. Field Plantation & Store Asstt
- 60. Junion Survey Assistant

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Advocate

1.	2.	3.	4.	5.
(b)	Sr. Physiotherapist/	2375-75-3200-EB-	8000-275-135(X)	52.96
•	Sr. Occupational	100-3500		
vv	Therapist	AL HEALTH WORKERS		
	PUBLIC AND SOCIA Medical Social	1600-500-2300-EB-	5500-175-9000	52.103
a)	Worker (holding	2660	3300-173-7000	54.105
	qualification of Post	2000		5 t t
	Graduation or Gradua-	Secretary of the second	•	, 1
	tion with 2 years	Section 1990	i .	, .1
<u> </u>	diploma in Social-World	k).————————————————————————————————————	in a firm	<u> </u>
b)	Social Worker/	1400 40-1800-EB-	5500-175-9000	52.103
υ,	Psychiatric Worker	50-2300		F 777 34
	(holding qualification	A Paris Care Care Care	•	
	of Post Graduation or	•1		
	Graduation with 2 year	*		
	diploma in Social Worl			٠.
۰۱ ۱	Welfare Officer	1400-40-1600-50-	5500-175-9000	104.65
•)	(Grade II)/Probation	2300-EB-60-2600	,	
	Officer (Grade II)/	2500-EB-00-2000		** - *
	Prison Welfare Officer	•	13 211	
vi		X-RAY TECHNICIANS	•	or the party
	6 (66)		5000-150-8000	52.107
ı)	Radiographer	1350-30-1440-40- 1800-EB-50-2200	2000-120-0000	32.107
کا د	Radiographers requiring		4000-100-6000	52.107
	of 2 years diploma/certif		4000-100-0000	32.101
	of 2 years dipromayeerd after 10 + 2	ilcate		
	OTHER TECHNIC	IANS		
	Posts requiring Matricul		4000-100-6000	52.111
	experience as minimum			
	direct recruitment			
	Technicians with either	a Degree in	5000-150-8000	52.111
	Science or Diploma in E		, 2,230 120 2030	:
		NURSERY WORKERS		C
	Sr. Garden Attendant	775-12-871-14-1025	2650-65-3300-	55.129
. 5	COST REPORTED		70-4500	, - -
)	Asstt. Foreman	825-15-900-20-1200	3050-75-3950-	55.129
, ,		THE RESERVE OF THE PERSON OF T	80-4590	,
ΧÍ	VETERINARY STA	AFF TO STORY		1
	Entry grade for all posts		8000-275-13500	55.291
	requiring a degree of B.			1,
	and Animal Husbandry			ï
	registration in the Veteri			• .
	Council of India as the n			·155:
	num essential qualificati	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	
- 3			5000 150 0000	55 204 "
•	Assistant Veteri-	1200-30-1560-40-	5000-150-8000	55.296
1	parian/Biological	2040/	•	

cartificial to be forme Aslameten Advocate CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI BENCH.

Original Application No. 65 of 2002.

Date of Order: This the 11th Day of December, 2002.

The Hon'ble Mr Justice D.N.Chowdhury, Vice-Chairman.

The Hon'ble Mr K.K.Sharma, Administrative Member.

Shri Soraisam Manimacha Singh,
Veterinary Field Assistant of
Assam Rifles now posted at
A.R.Thoubal, a resident of Chingamakha Maisnam
Leikai, Imphal West District, Manipur ...Applicant

By Advocate Sri S.M. Singh.

- Versus -

1. Union of India, through the Secretary to the Government of India, Ministry of Home Affairs, New Delhi.

the Ministry of Finance, through its Secretary, /Govt. of India, New Delhi.

3. The Director General, Directorate of Assam Rifles, Shillong-793001.

 The Deputy Inspector General, MP Range, Assam Rifles, Imphal.

5. The Commandant, 7th Assam Rifles, Thoubal.

...Respondents

By Sri_A.K.Choudhury, Addl.C.G.S.C.

ORDER

CHOWDHURY JA(V.C)

The issue relates to upgradation of pay scale of Veterinary Field Assistant serving in Assam Rifles to Rs.4000-6000/- in parity with those other counter parts.

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Mr A.M.Singh, learned counsel appearing for the applicant stated that the applicant was agitating matter in different forums and failing to get any remedy he moved the Imphal Bench of Gauhati High Court in Writ Petition(Civil) No. 798 of 1999. Finally by order dated 31.12.2002 the Writ Petition was disposed of directing the applicant to move the appropriate forum to seek his remedy. Hence this application before the Tribunal for redressal of his grievances. Mr Singh also pointed out to the reply submitted by the respondents in which it was indicated that the authority took a decision advising the Assam Rifles to process the proposal of cadre restructuring of the post of Veterinary Field Assistants in the manner indicated by the communication dated Ministry of Home Affairs in its 17.12.99. The relevant text of the said communication is

eproduced below :

(i) DD(Pers) BSF has intimated that a proposal for cadre restructuring of Veterinary staff is being processed by them. ITBP is also processing the proposal on the same lines. Assam Rifles was advised by Dir.(Pers), MHA, to process the proposal for cadre restructuring of the post of VFA.

(ii) To maintain uniformity in educational qualification and pay scales as recommended by the Fifth Pay Commission, Assam Rifles was advised to process the proposal in consultation with the BSF and ITBP, so that a similar proposal on uniform lines is formulated.

(iii) As the posts of Veterinary stff in BSF and ITBP are combatised while in Assam Rifles VFAs are civilians, to maintain the uniformity in the rank structure, Assam Rifles were advised to propose the combatisation of these posts as well.

(iv) Since the matter is already subjudice, any decision for upgradation of pay scales in Assam Rifles can be taken after finalisation of the Court case."

Mr A.M.Singh, learned counsel for the applicant has also drawn our attention to the communication sent by the Ministry of Home Affairs dated 31.3.1998 indicating its mind implementation of upgradation of the pay scale of the terrinary Field Assistants in the Assam Rifles. The said communication clearly indicated the decision of the authority for revising the pay scale.

applicant and also Mr A.K.Choudhury, learned Addl.C.G.S.C. for the respondents at length. Considering the facts and circumstances we are of the opinion that the matter requires no further adjudication from our end. The Government—has taken a decision in principle and in view of the pendency of the Court proceeding the authority did not take any step for implementation of the matter. In view of the clear statement made by the respondents we dispose of this application with a direction on the respondents to implement the undertaking as expeditiously as possible, preferably within a period of three months from the date of receipt of this order.

The application thus stands disposed of. There shall,

Section Officer (1)

Section Officer (1)

C.A. T. Gunahari. 78'005.

Gunahari. 78'005.

Sd/VICE CHAIRMAN
Sd/ MEMBER (Adm)

No.11.27014/16/99-PF.IV

Government of India/Bharat Sarkar Ministry of Home Affairs/Grih Mantralaya

New Delhi, the 28th the October, 2003

To, The Director General Assam Rifles Shillong - 793011

Subject: O.A.No.65/2002 filed by Shri S.Mani Macha Singh in CAT Guwabati Bench for upgraded pay scale of Rs. 4000-6000/-.

Sir,

I am directed to refer to your letter No.1.11018/162/2003-Legal dated_ 29.9.2003 on the subject cited above and to convey the sanction of the competent authority to grant that revised pay scale of Rs.4000-6000/- in place of Rs.3200-4900/- to Shri Mani Macha Singh, Veterinary Field Assistant: of Assam Rifles, with immediate effect in compliance of the order given by the Hon'ble Guwahati Bench of Central-Administrative Tribunal in O.A.No.65/2002.

This issues with the approval of Ministry of Finance vide their U.O.No.12/52/99-IC dated 17.10.2003 and Integrated Finance Division of MIIA vide their Dy.No. F.2082/Fin.V/03 dated 27.10.2003.

> Yours faithfully. (P Deb)

Section Officer

Copy to :-PAO, MHA, New Delhi.

PAO, Assam Rifles, Laitumukhra, Shillong.

FA:AR, Shillong. 3. Ministry of Finance. Department of Expenditure (IC). 4.

DG:ACR, IP Estate New Delhi

5.

Fin.V (MHA) 6. Pers.III Section, MIIA.

7.

LOAR, New Delhi. 8.

Guard File. Copy for information to :-

PPS to JS(P)

(P Deb) Section Officer

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To,

The Chief Veterinary Officer, Government of India, Ministry of Home Affairs, Office of the Directorate, S.S.B., East Block-V, R.K. Iuram, New Helhi-110066. (Through proper channel).

Subject: Request for reconsideration of SFA(V)'s pay scale.

Sir,

With due respect, I the undersigned have the honour the following few lines under your kind consideration and necessary action.

That, Sir, I have submitted this application in r/o SFA(V)'s taken on direct recruitment vice dated 14-1-94. Already we are passed "Elementary Animal Husbandry and Veterinary Science Examination" under A.H. Dept. Govt. of Manipur at Veterinary Fild Assistant Training Centre, Porompat, Imphal (Manipur). As per recruitment Rules of Sr. Field Asstt. (Vety). I submitted required documents in your Department before intervew and in time of appointment as per vide No. IV/EA-2(2)/92. DO.J&K/14791-92 dated 16-7-94 (Encl.No.1) and also I attended the official duties & work done as a SFA(V) as per vety. live stock Asstt./Stockment/Dresser's of Animal Husbandry and Diarying Dapt., Ministry of Agriculture, Govt. of India vide No. 53-71/38-LDT(LH) dated 17-3-93 and vide No. 57/VET/SSB/94(II)/646-47 dated 3-6-95 (Encl.No.2 & 3). As per C.C.S. (Vety. Staff's) rules the pay scale of Animal Musbandry Asstt./Stockment/Compounder/Stock Asstt. and Dresser has revised and accepted to Rs. 4000-100-6000 since 1st Jan., 1996 (Enclused No. 4) of page No. 87 & 91 of "Accumulation of 5th Pay Commission part B/C). And simillarly Field Asstt. (Vety) of Assam Rifle Department, Ministry of Home Affaires, Govt. of India has received/ revised & accepted 950-20-1150-25-1500 to 4000-100-6000 since last year. But till to-day S.F.A.(V) of our SSS Laptt. has not revised & accepted the scale of 4000-100-6000. In another say, the essential Qualification of SFA(M) and F.A.(V) are equivalent qualification as per recruitment rules in our Deptt. It has been the causes of moral down against the duties of our SFA(V) staffs. That the above couses please, re-consideration of pay scale for SFA(V)'s in your Deptt. Simillarly F.4. (Vety) or Assam Rifle Deptt., Ministry of Home Affairs and as per G.C.S. rules (Vety.

Thank you.

Staff), Govt. of India in public interest.

Enclosed: - lu(ten) only.

Carpered Cope Assumeran Assumerase Yours faithfully,

(CH. SIMIL KUMAR) S.F.A. (V)

Office of the B.O.F./SSB-Dharhawa(Bihar), (Temp. Attach).

Adv.copy to: C.V.J.

/ COPY



NO.15/SSB/A-4/2002(2)-2367 Government of India Ministry of Home Affairs Directorate General Special Service Bureau East Block-Vin.K.Pura m New Delhi-110066.

Dated the 14.5.02

Memorandum.

please refer to his Memo NO.6/Vet/SSB/2001/VC-245 dated 23.4.2002, forwarding therewith an application of Shri Ch. Sunil Kumar, SFA(V) regarding reconsideration of Pay Scale of SFA(V).

- The Scale of Pay of other designated post prevailing in the other Department can not be made applicable in this Department. The post is designated as SFA(V) the scale of pay attached to the post of SFA/Head constable will be admissible to the incumbents holding the post. Hence individual concerned may be informed accordingly.
- 3. In this regard circular Memo. of this HQrs. NO.30/SSB/A-4/99(12)-3094-3109 dated 26.4.2000 (copy enclosed) may also please be referred to
- 4. This issue with the approval of I.G. (pers).

Enclos: As above.

Sd/- 13.5.02 (KAMAL RAM) ASSISTANT DIRECTOR (EA.IV)

To

The C.V.O. SSB HQrs. New Delgi.

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